## Annexure-7

Name of the corporate debtor:Tirupati Jute Industries Ltd.; Date of commencement of liquidation:13.02.2019; List of stakeholders as on: 21.04.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No	Name of	Category of	Identificatio n	Details of claim received		Details of claim admitted						Amount of	Amoun t	Amount of	Amount of	Remarks
.	stakeholde r	stakeholder s	No.	Date of	Amoun t	Amount of	Natur e of	Amount	Whether	Amount	% share in	contingen t	of any	claim	claim	, if any
		(preference		receip t	claimed	claim admitte	claim	covered by	lien /	covered by	total amount	claim	mutual	rejected	under	
		shareholder s /		'		d		lien or	attachmen	guarante e	of claims		dues, that		verificatio	
		equity						attachmen t	t		admitted		may be set		n	
		shareholder s /						pending	removed?				off			
		partners						disposal	(Yes/No)							
		/ others)						-	'							

NIL

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.